

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

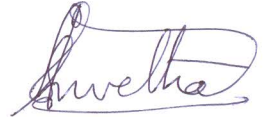
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/36/2016  
NAME OF THE PETITIONER(S) : G.L. Consultants Pvt Ltd  
NAME OF THE RESPONDENT(S) : Q A Software India Pvt Ltd and 5 others  
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. For TK Bhaskar  
Priya N  
Shwetha V  
Keerthi K

counsel for  
the petitioner



2. S-VARSHA

Counsel for  
R1 to R3



3. J. Naufal Mukkther

counsel for R4



**ORDER**

Ms N Priyadarshini, counsel for petitioner present. Ms S Varsha, counsel for R1 to R3 and Shri J Naufal Mukkther, counsel for R4 are present. Counsel for the respondents R1 to R4 filed applications for condoning the delay of 26 days in filing the CA praying to set aside the order passed on 3.1.2017. These applications are filed by the respondents separately. Counsel for R1 to R4 served copies of these applications to the other side. At request of counsel for petitioner, time extended for filing counters in CAs. Put up on **16.03.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)  
Member (Judicial)